

Shri D. C. Sharma:
Shri Harish Chandra
Mathur:
Shri S. N. Chaturvedi:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that India has received Soviet Government's note containing proposals for an international agreement renouncing the use of force in settling border disputes;

(b) if so, the reaction of the Government of India thereto; and

(c) whether Government's reactions have been communicated to Soviet Union?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) The Government of India broadly agree with the approach made in the Soviet proposals. The Government of India maintains that no problem can be solved by use of force and that all Governments should agree to renounce the use of force for settling territorial disputes and also undertake to withdraw to the territorial boundaries where these have been altered by force. Such an agreement could lead to reduction of tensions and assist in building international confidence, which is essential, if a treaty on general and complete disarmament is to be achieved.

(c) Yes, Sir.

Indians In Zanzibar

Shri Hem Barua:
Shri P. R. Chakraverti:
Shri Maheswar Naik:
Shri P. C. Borooah:
Shri S. C. Samanta:
Shri Anjanappa:
Shri Rameshwar Tantia:
Shri Prakash Vir Shastri:

*136. Shri Nath Pai:

Shri Hem Raj:
Shri Indrajit Gupta:
Shri U. M. Trivedi:
Shri Tan Singh:
Shri Kappen:
Shri Mohan Swarup:
Shri Koya:
Shri Eswara Reddy:
Shri Gulshan:
Shri Krishnapal Singh:
Shri D. D. Mantri:
Shrimati Savitri Nigam:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Indians in Zanzibar were attacked and their property looted recently; and

(b) if so, the details of the incident, and the extent of losses suffered by Indians concerned?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). A coup d'état took place in Zanzibar on the 12th January, 1964. There was a general break-down of law and order and cases of looting and arson occurred. Persons of Indian origin were amongst those who suffered casualties and loss of property. The extent of such losses are not yet fully known.

Chinakuri Colliery

*137. Shri C. K. Bhattacharyya: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that on the 12th January, 1964 a part of the mine II in Chinakuri Colliery caved in;

(b) whether it is also a fact that two persons were killed thereby; and

(c) whether any enquiry has been made to find out the causes of the accident and if so, the persons responsible for this?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) and (b).